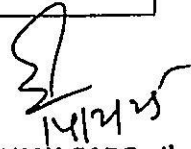


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The below mentioned work of the Branches of Central District, Tis Hazari Courts are hereby assigned/allocated to the Administrative Officers (Judicial) as mentioned against their names, **with immediate effect:-**

Dr. Suman Mahajan, Administrative Officer (Judl)	Judicial Branch, Central, Tis Hazari Courts, Delhi
	Admn-I, II and III, Central, Tis Hazari Courts, Delhi.
	Purchase Cell, Central Tis Hazari Courts, Delhi.
	Nodal Officer for allotment of General Pool Residential Accommodation by Directorate of Estate, Nirman Bhawan, New Delhi for Administration Branch- I & II.
	Vigilance Branch, Central, Tis Hazari Courts, Delhi.
	Nominated as Nodal Officer of (I Juris).
	Nominated as delegated Administrator (DA for managing email accounts for domain ddc.nic.in.
	Nodal Officer for GNCTD (Public Grievances Commissions (PGC), Complaints received through Department of Law, Justice and Legislative Affairs, Govt of NCT of Delhi.
	Liaison Officer /Nodal Officer of GNCTD.
	Nodal Officer for CPGRAM.
	Computer Branch, Central, Tis Hazari Courts, Delhi.
	Recruitment Cell/Promotion Cell, Central, Tis Hazari Courts, Delhi.
	Sh. Raj Kr. Kundoo, Administrative Officer (Judl)
E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.	
Link PIO, RTI Cell, Central District, Tis Hazari Courts, Delhi	
Vulnerable Witness Deposition Complex, Central, Tis Hazari Courts, Delhi.	
R & I Branch, Central District, Tis Hazari Courts, Delhi	
General Branch, Central District, Tis Hazari Courts, Delhi	
ACR Cell, Central District, Tis Hazari Courts, Delhi	


(SANJAY GARG - I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 8370 - 8416 /Admn-I/P & T/HQs/2025

Dated, Delhi the 4 FEB 2025

Copy forwarded for information and necessary action to: -

1. The Officer In-charge, Administration Branch-I / II / III, Central District, Tis Hazari Courts, Delhi.
2. The Officer In-Charge of all above mentioned Branches concerned, Central District, Tis Hazari Courts, Delhi
3. The Officers concerned.
4. The Personal Office of the Undersigned.
5. The AO(J)/ Branch In-Charge, Central / West / NDD / South / South-East / East / North-East / Shahdara / North / North-West / South-West / RACC, Delhi / New Delhi.
6. The PRO/APRO, Central District, Tis Hazari Courts, Delhi.

7. The Dealing Officials (Personal File / Seniority & Promotion) in Administration Branch-I&II, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
9. The Dealing Officials of all the above mentioned Branches.
10. The Web-site Committee, Tis Hazari Courts, Delhi.


14/7/25
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

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